

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:171

ANSWERED ON:04.12.2014

RESETTLEMENT AND REHABILITATION POLICY

Giluwa Shri Laxman;Sethi Shri Arjun Charan

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of resettlement and rehabilitation policy of the Government for providing compensation and employment to those affected/displaced by the infrastructure projects;
- (b) whether it has come to the notice of the Government that adequate compensation and employment are not being provided to the project affected displaced families, if so, the details thereof and the reaction of the Government in this regard;
- (c) whether the Government has monitored/reviewed the implementation of Resettlement and Rehabilitation policy by the project-developers and if so, the details thereof; and
- (d) the outcome of such a review and the steps taken/being taken by the Government to address the issue?

Answer

MINISTER OF RURAL DEVELOPMENT (SHRI BIRENDER SINGH)

- (a) to (d) A Statement is laid on the Table of the House.